

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1303
ANSWERED ON:29.11.2011
TRAFFIC VIOLATIONS
Punia Shri P.L.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether photographs posted on the Delhi Traffic Police Facebook page are being used as valid proof to issue traffic violation challans in the National Capital Territory of Delhi;
- (b) if so, the details thereof; and
- (c) the total number of challans issued on this basis during the last six months?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Traffic violation photographs posted on Facebook page of Delhi Traffic Police are considered as valid proof and during the last six months i.e. from 22.05.2011 to 22.11.2011, 6416 challans have been issued based on photographs uploaded on Facebook page of Delhi Traffic Police.